

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/12734/2026 BLAPL/4353/2026	PRADIP PARIDA @ PRADEEP PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /230 /2024 A.D.J.,ASKA(Ganjam) ST/0000105/2025
2	D-BLAPL/12039/2026 BLAPL/4354/2026	MD ISRAR VS STATE OF ODISHA	PRADEEP KUMAR NATH VS	SAMBALPUR SADAR /107 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000067/2024
3	D-BLAPL/12739/2026 BLAPL/4355/2026	PRASANTA NAYAK @ PODA MASTER VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	TIGIRIA /76 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000036/2026
4	D-BLAPL/12744/2026 BLAPL/4356/2026	NAGESH KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /71 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000118/2023
5	D-BLAPL/12752/2026 BLAPL/4357/2026	SANJIB @ SANJIBA BIRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	ADVA /145 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000092/2023
6	D-BLAPL/12811/2026 BLAPL/4358/2026	PRATAP NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	/ /0 ADDL.SESIONS JUDGE,NIMPARA(Puri) TR/0000011/2026
7	D-BLAPL/12760/2026 BLAPL/4359/2026	SHIB @ SIBA @ SHIV NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /80 /2026 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) GR/0000288/2026
8	D-BLAPL/12761/2026 BLAPL/4360/2026	PRAKASH PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOUDH /71 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000027/2024
9	D-BLAPL/9983/2026 BLAPL/4361/2026	BISWANATH RAJGOND VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	UMERKOTE /349 /2025 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000563/2025
10	D-BLAPL/12763/2026 BLAPL/4362/2026	PRASANTA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOUDH /71 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000027/2024
11	D-BLAPL/11538/2026 BLAPL/4363/2026	ARJUN NAIK VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JHUMPURA /19 /2025 A.D.J.,CHAMPUPA(Kendujhar) ST/0000116/2025

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12	D-BLAPL/12206/2026 BLAPL/4364/2026	NANDU @ APANA RAO VS STATE OF ODISHA	JOGESH CHANDRA JENA VS	SPL.TASK FORCE /3 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000111/2026
13	D-BLAPL/12217/2026 BLAPL/4365/2026	SUBASH RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /55 /2026 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0000199/2026
14	D-BLAPL/12764/2026 BLAPL/4366/2026	LIPU @ DHARMANANDA MALLICK VS STATE OF ODISHA	ARIJEET MISHRA VS	ANGUL TOWN /1182 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0002729/2025
15	D-BLAPL/12298/2026 BLAPL/4367/2026	ASMIT NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /549 /2025 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000042/2026
16	D-BLAPL/12522/2026 BLAPL/4368/2026	BISWAJIT @ BISWAJEET SAHOO @ LIPUN VS STATE OF ODISHA	DILLIP KUMAR MOHARANA VS	CUTTACK SADAR /205 /2026 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000059/2026
17	D-BLAPL/12766/2026 BLAPL/4369/2026	AJIT KUMAR BEHERA VS STATE OF ODISHA	ABHIJIT DAS VS	SAMBALPUR SADAR /364 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000162/2025
18	D-BLAPL/12512/2026 BLAPL/4370/2026	BIJAY NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /129 /2026 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000011/2026
19	D-BLAPL/12598/2026 BLAPL/4371/2026	PRAKASH PRADHAN @ MUKTA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	TANGI (KHURDA) /774 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000155/2024
20	D-BLAPL/12604/2026 BLAPL/4372/2026	BLESSON @ PINKU DIGAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	PHIRINGIA /13 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000023/2026
21	D-BLAPL/12711/2026 BLAPL/4373/2026	CHANDRA SEKHAR BALIARSINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAMUNIGAM /26 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000123/2026
22	D-BLAPL/12769/2026 BLAPL/4374/2026	HAPPY @ MANAS RANJAN MALLICK VS STATE OF ODISHA	ARIJEET MISHRA VS	ANGUL TOWN /1182 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0002729/2025
23	D-BLAPL/12712/2026	RAMESH DAS @ SASI @ SANCHIDI	RAMAKANTA PANDA	BALASORE SADAR /37 /2026

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	BLAPL/4375/2026	VS STATE OF ODISHA	VS	J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000055/2026
24	D-BLAPL/12714/2026 BLAPL/4376/2026	SUJIT PRADHAN @ LIPU VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /543 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000155/2025
25	D-BLAPL/12773/2026 BLAPL/4377/2026	GOPAL KRUSHNA MIRIG VS STATE OF ODISHA	BYOMOKESH SAHOO VS	GOVINDPUR /42 /2026 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(S GR/0000194/2026
26	D-BLAPL/12718/2026 BLAPL/4378/2026	CHAITAN HARIJAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	UMERKOTE /57 /2026 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000090/2026
27	D-BLAPL/12723/2026 BLAPL/4379/2026	HEMANTA KISHAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /130 /2019 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000014/2020
28	D-BLAPL/12728/2026 BLAPL/4380/2026	NARAYAN SAHOO VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	PANIKOILI /400 /2025 A.D.J.,JJPUR ROAD(Jajapur) ST/0000056/2026
29	D-BLAPL/12732/2026 BLAPL/4381/2026	JITENDRA KUMAR JENA @ JITU JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /83 /2018 J.M.F.C,TANGI(Khordha) GR/0000352/2018
30	D-BLAPL/12775/2026 BLAPL/4382/2026	MD. FIRDOSH @ PAPU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	PATTAMUNDAI /103 /2026 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000222/2026
31	D-BLAPL/12733/2026 BLAPL/4383/2026	LILU KUSULIA @ KAUSALYA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	TUMUDIBANDHA /125 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000168/2025
32	D-BLAPL/12844/2026 BLAPL/4384/2026	SASHIKANTA SAMAL VS STATE OF ODISHA	BIKASH KARNA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000042/2025
33	D-BLAPL/12788/2026 BLAPL/4385/2026	KRISHNA SETHI @ SETHY @ KIRAN VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /416 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000111/2024
34	D-BLAPL/12778/2026 BLAPL/4386/2026	PITABAS SAHU VS	BYOMOKESH SAHOO VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur)

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35	D-BLAPL/12780/2026 BLAPL/4387/2026	STATE OF ODISHA LAXMAN NAYAK VS STATE OF ODISHA	MANGU NANDY VS	TR/0000138/2025 MALKANGIRI /393 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000476/2025
36	D-BLAPL/12804/2026 BLAPL/4388/2026	DIPU KISAN VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PALLAHARA /48 /2026 S.D.J.M.,PALLAHARA(Anugul) GR/0000096/2026
37	D-BLAPL/12798/2026 BLAPL/4389/2026	NIRA BEHERA @ NIRANJAN BEHERA VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /54 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000124/2026
38	D-BLAPL/12799/2026 BLAPL/4390/2026	PREM @ MAJHIA TUDU VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	TIRING /3 /2026 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000023/2026
39	D-BLAPL/12812/2026 BLAPL/4391/2026	SANIA KERKETTA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	KOIDA /231 /2025 JMFC, KOIDA AT BONAI(Sundargarh) GR/0000808/2025
40	D-BLAPL/12705/2026 BLAPL/4392/2026	BIBEKANANDA BASTIA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /171 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000393/2026
41	D-BLAPL/12817/2026 BLAPL/4393/2026	DHONDIRAM GAIKWAD VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000016/2024
42	D-BLAPL/12707/2026 BLAPL/4394/2026	AMIT BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000044/2026
43	D-BLAPL/12833/2026 BLAPL/4395/2026	TRINATH BASANTARA @ SUBAS BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /110 /2025 A.D.J.,NAYAGARH(Nayagarh) ST/0000155/2025
44	D-BLAPL/12745/2026 BLAPL/4396/2026	DILLIP KUMAR MALLICK @ MALIK VS STATE OF ODISHA	GOURI MOHAN RATH VS	ANGUL TOWN /1182 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0002729/2025
45	D-BLAPL/12477/2026 BLAPL/4397/2026	VINAY KUMAR VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	PADMAPUR /123 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000056/2025

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46	D-BLAPL/12741/2026 BLAPL/4398/2026	RAJU RANA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KANTABANJI /288 /2024 SPECIAL JUDGE, KANTABANJI(Balanganir) Spl/000022/2024
47	D-BLAPL/12730/2026 BLAPL/4399/2026	MANAS RANJAN MOHANTY @ MILU VS STATE OF ODISHA	DEBARAJ BEHERA VS	GOP /115 /2026 J.M.F.C.,KONARK(Puri) GR/0000292/2026
48	D-BLAPL/12839/2026 BLAPL/4400/2026	SARAT SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANARAPAL /229 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/000023/2026
49	D-BLAPL/12549/2026 BLAPL/4401/2026	SUKANT MOHANTY @ AMI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/000045/2026
50	D-BLAPL/12843/2026 BLAPL/4402/2026	RAHUL NAIK @ BABULU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /150 /2026 J.M.F.C.,TALCHER(Anugul) GR/0000437/2026
51	D-BLAPL/10792/2026 BLAPL/4403/2026	BANAMALI HARIJAN @ KHARA VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPURE MAHILA /41 /2026 SPECIAL JUDGE(POCSO),JEYPURE(Koraput) Spl/000018/2026
52	D-BLAPL/12854/2026 BLAPL/4404/2026	AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DELANGA /352 /2023 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/000020/2024
53	D-BLAPL/11685/2026 BLAPL/4405/2026	SHANKAR SETHY @ SANKAR SETHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /93 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000393/2026
54	D-BLAPL/12722/2026 BLAPL/4406/2026	IRSHAD HUSSAIN VS STATE OF ODISHA	LAXMIPRIYA BEHERA VS	/ /0 SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/000003/2026
55	D-BLAPL/12552/2026 BLAPL/4407/2026	SANI @ TARINI GHATUARI @ TARINI GHATURI VS STATE OF ODISHA	CHHABI BEHERA VS	PHULBANI TOWN /213 /2018 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/000074/2018
56	D-BLAPL/12897/2026 BLAPL/4408/2026	S. KALAI SELVAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /117 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/000097/2025
57	D-BLAPL/12982/2026	MANOJ KUMAR DAS @ MUNA	ABHISEK MOHANTY	BASTA /88 /2024

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	BLAPL/4409/2026	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,BALASO ST/0000109/2025
58	D-BLAPL/12988/2026 BLAPL/4410/2026	RAJU JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /136 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000569/2026
59	D-BLAPL/12758/2026 BLAPL/4411/2026	AJIT KUMAR SETHI @ BALIA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	DIGAPAHANDI /126 /2026 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000136/2026
60	D-BLAPL/12861/2026 BLAPL/4412/2026	DAIT @ DAITA KUMAR BAG VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	LATHOR /59 /2024 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/0000008/2024
61	D-BLAPL/12989/2026 BLAPL/4413/2026	ANIL PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /70 /2026 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000170/2026
62	D-BLAPL/13073/2026 BLAPL/4414/2026	MANORANJAN ROUTRAY VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000075/2026
63	D-BLAPL/12862/2026 BLAPL/4415/2026	BANOTHU RAVI KUMAR @ B. RAVI KUMAR VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /55 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0000085/2026
64	D-BLAPL/12903/2026 BLAPL/4416/2026	SILENDRA KUMAR AGARWAL @ SILENDRA AGRAWAL VS STATE OF ODISHA	BYOMOKESH SAHOO VS	KUCHINDA /279 /2025 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(G GR/0000715/2025
65	D-BLAPL/12863/2026 BLAPL/4417/2026	SK. MUSTAQ ALLI @ HEERA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	PATTAMUNDAI MODEL /105 /2026 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000229/2026
66	D-BLAPL/12904/2026 BLAPL/4418/2026	CHANDRA SEKHAR BADATYA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /230 /2024 A.D.J.,ASKA(Ganjam) ST/0000010/2025
67	D-BLAPL/12864/2026 BLAPL/4419/2026	GULU MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AIR FIELD P.S. /105 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000323/2025
68	D-BLAPL/12641/2026 BLAPL/4420/2026	BIRANCHI NAYAK VS	BIRAJA KANTA MAHAPATRA VS	SARANAKUL /67 /2023 A.D.J.,ODAGAON(Nayagarh)

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69	D-CMAPL/900/2026 CMAPL/64/2026	STATE OF ODISHA BINAYAK MISHRA VS ODISHA GRAMYA BANK, KHURDA	DIPTI RANJAN BHOKTA VS	ST/0000109/2023 // ()
70	D-CMP/20407/2026 CMP/775/2026	KAUSHALYA BAI VS STATE OF ODISHA	OM SWARUP VS	// CIVIL JUDGE (SD),BARGARH(Bargarh)
71	D-CMP/13215/2026 CMP/776/2026	ASHWAIN KAR VS ARUN KUMAR PRAHARAJ	GAJENDRANATH ROUT VS	CS/0000072/2025 // CIVIL JUDGE (SD), CHANDIKHOL(Jajapu
72	D-CMP/18149/2026 CMP/777/2026	SUKANTA MISHRA VS NURI BEGUM	AMIT PRASAD BOSE VS	CS/0000594/2014 // CIVIL JUDGE (SD),BARGARH(Bargarh)
73	D-CMP/20175/2026 CMP/778/2026	JYOSHNAMAYEE SAHOO VS M/S. BRACE INFRASTRUCTURE PVT. LTD., KHURDA	ARUN KUMAR MISHRA 2 VS	EP/0000027/2009 // CIVIL JUDGE (SD),BHUBANESWAR(Kh
74	D-CMP/18600/2026 CMP/779/2026	NANDA KISHORE PRASAD JAISWAL VS DEOKARAN PRASAD JAISWAL	AJAYA KUMAR NANDA VS	IA/0000001/2026 // A.D.J.,SUNDARGARH(Sundargarh)
75	D-CMP/15611/2026 CMP/780/2026	MOHAMMAD AZAD @ MD. AZAD VS ROWSHAN JAHAN	KOUSIK ANANDA GURU VS	Fao/0000034/2022 // CIVIL JUDGE (SD),DHENKANAL(Dhenka
76	D-CMP/18423/2026 CMP/781/2026	TARANGINI MUDULI VS KHIRENDRA MAHAKUL	RAJAT KUMAR PANDA VS	CS/0000088/2003 // DISTRICT & SESSIONS JUDGE,BOUDH(O
77	D-CONTC/15268/2026 CONTC/2720/2026	SATYA NAJRAYAN ACHARYA VS ARAVIND AGRAWAL, IAS	ADV. VS	RFA/0000024/2025 // ()
78	D-CONTC/16178/2026 CONTC/2721/2026	PRADEEP KUMAR BEHERA VS DR.MAMATA PANDA, PRINCIPAL SECRETARY TO GOVT., HIGHER EDUCATION DEPT., KHURDA	ADV. VS	// ()
79	D-CONTC/16182/2026 CONTC/2722/2026	BIMAL NAIK VS B.PARAMESWARAN, COMM.-CUM-SECRETARY TO GOVT., S.C. AND S.T DEVELOPMENT DEPT., KHURDA	SAUBHAGYA KUMAR SAMAL VS	// ()

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80	D-CONTC/19716/2026 CONTC/2723/2026	SAHANAWAZ KHAN VS KALIPRASANNA MAHAPATRA, DIRECTOR DEPT. OF HIGHER EDUCATION, KHORDHA	ADV. VS	// 0 //
81	D-CONTC/19804/2026 CONTC/2724/2026	SAROJINI BHOLA VS S.SUSHREE, SUPERINTENDENT OF POLICE, NAYAGARH	SURYAKANTA DWIBEDI VS	// 0 //
82	D-CONTC/19809/2026 CONTC/2725/2026	MADHU SUDAN OJHA VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
83	D-CONTC/20630/2026 CONTC/2726/2026	M/S.SYLVESA INFOTECH PVT. LTD, BHUBANESWAR VS DR.ARABINDA KUMAR PADHEE, IAS	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
84	D-CONTC/20840/2026 CONTC/2727/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
85	D-CONTC/20838/2026 CONTC/2728/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
86	D-CONTC/20879/2026 CONTC/2729/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DISTRICT WELFARE OFFICER, SONEPUR	ADV. VS	// 0 //
87	D-CONTC/20834/2026 CONTC/2730/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
88	D-CONTC/19502/2026 CONTC/2731/2026	DEBENDRA NATH MALIK VS DR.N.THIRUMALA NAIK, I.A.S	DURGESH NARAYAN RATH VS	// 0 //
89	D-CONTC/20843/2026 CONTC/2732/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
90	D-CONTC/20832/2026 CONTC/2733/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
91	D-CONTC/20806/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2734/2026	VS DIRECTOR CUM EX OFFICIO ADDITIONAL SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	VS	() //
92	D-CONTC/20819/2026 CONTC/2735/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DISTRICT PANCHAYAT OFFICER, SUNDARGARH	ADV. VS	// () //
93	D-CONTC/20831/2026 CONTC/2736/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// () //
94	D-CONTC/20817/2026 CONTC/2737/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, TRIBAL WELFARE DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// () //
95	D-CONTC/20827/2026 CONTC/2738/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, PANCHAYAT RAJ DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// () //
96	D-CONTC/20810/2026 CONTC/2739/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM PRINCIPAL SECRETARY, PANCHAYATI RAJ DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// () //
97	D-CONTC/20816/2026 CONTC/2740/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, WELFARE DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// () //
98	D-CONTC/20859/2026 CONTC/2741/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DISTRICT SOCIAL WELFARE OFFICER, BALASORE	ADV. VS	// () //
99	D-CONTC/20850/2026 CONTC/2742/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, ST AND SC DEVELOPMENT AND MINORITY WELFARE DEPT., ODISHA, BHUBANESWAR	ADV. VS	// () //
100	D-CONTC/20804/2026 CONTC/2743/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, PANCHAYATI RAJ DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// () //
101	D-CONTC/20813/2026 CONTC/2744/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, WELFARE DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// () //
102	D-CONTC/20825/2026 CONTC/2745/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// ()

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/20855/2026 CONTC/2746/2026	SECRETARY, PANCHAYAT RAJ DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
104	D-CONTC/20815/2026 CONTC/2747/2026	COMMISSIONER CUM SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
105	D-CONTC/20853/2026 CONTC/2748/2026	SECRETARY, REVENUE DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
106	D-CONTC/20820/2026 CONTC/2749/2026	COMMISSIONER CUM SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
107	D-CONTC/20822/2026 CONTC/2750/2026	SECRETARY, PANCHAYATI RAJ DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
108	D-CONTC/20842/2026 CONTC/2751/2026	SECRETARY, PANCHAYAT RAJ DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
109	D-CONTC/18926/2026 CONTC/2752/2026	PRINCIPAL SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR DR.SOUVAGYA RANJAN KAR VS	ADV. VS	// // ()
110	D-CONTC/20876/2026 CONTC/2753/2026	ASWASTHY S., SECRETARY HEALTH AND FAMILY WELFARE, KHORDHA REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
111	D-CONTC/20583/2026 CONTC/2754/2026	SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR SANJAY KUMAR SAMANTARAY VS	ADV VS	// // ()
112	D-CONTC/19010/2026 CONTC/2755/2026	JAY PRAKASH NAYAK,DEPUTY DIRECTOR OF MINES, JAJPUR CIRCLE,JAJPUR NARENDRA NAYAK VS	ADV. VS	// // ()
113	D-CONTC/17692/2026 CONTC/2756/2026	PURNA CHANDRA SWAIN, SUPT. ENGINEER MAHANADI SOUTH DIVISION, JOBRA NARENDRA KUMAR SASMAL VS ANKITA ANINDITA, OAS	DIGAMBAR SETHI VS	// // () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/18084/2026 CONTC/2757/2026	SUBHASHREE DASH VS GUHA POONAM TAPAS KUMAR, I.A.S.	ADV. VS	// 0 //
115	D-CONTC/20437/2026 CONTC/2758/2026	SAMARI MAHATTAM VS SOUMYA RUPA RATH,ADDL. SUB-COLLECTOR,SONEPUR	ADV. VS	// 0 //
116	D-CONTC/15578/2026 CONTC/2759/2026	LABANYABATI SAHU VS DIBYA JYOTI PARIDA, IAS	ADV. VS	// 0 //
117	D-CONTC/15584/2026 CONTC/2760/2026	BIDHUSMITA KAR VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
118	D-CONTC/17408/2026 CONTC/2761/2026	LINGARAJ SRICHANDAN VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //
119	D-CONTC/18186/2026 CONTC/2762/2026	BIJAYALAXMI ACHARYA VS KIRANDEEP KAUR SAHOTA, I.A.S.	SIDHARTHA SWAIN VS	// 0 //
120	D-CONTC/19398/2026 CONTC/2763/2026	RAJESH KUMAR PANDA VS MRITYUNJAY TRIPATHY,TAHASILDAR PIPILI, PURI	ADV. VS	// 0 //
121	D-CONTC/17940/2026 CONTC/2764/2026	DIPTIMAYEE PATRA VS ABHIMANYU BEHERA, E.O., PURI MUNICIPALITY, PURI	ABHISEK MOHANTY VS	// 0 //
122	D-CONTC/19376/2026 CONTC/2765/2026	RAMA TIRA @ RAMA HO VS ARCHANA GOUDA, THE SUB REGISTRAR ,KHANDAGIRI	SOUGAT DASH VS	// 0 //
123	D-CONTC/19919/2026 CONTC/2766/2026	ANUPAMA NANDA VS MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. GOVT. OF ODISHA	ADV. VS	// 0 //
124	D-CONTC/20224/2026 CONTC/2767/2026	MAHESWAR BEHERA VS DUKHIA SOREN,DEPUTY GENERAL MANAGER, EASTERN TELECOM REGION, BHUBANESWAR	ABHIRAM SWAIN VS	// 0 //
125	D-CRLA/11342/2026	MANORANJAN NAYAK	DURGA CHARAN DEY	//0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/407/2026	VS	VS	J.M.F.C,CUTTACK(Cuttack)
126	D-CRLA/11344/2026	GITANJALI BARIK	DURGA CHARAN DEY	ICC/0000433/2022
	CRLA/408/2026	MANORANJAN NAYAK	VS	/ /0
		VS		J.M.F.C,CUTTACK(Cuttack)
127	D-CRLA/11346/2026	GITANJALI BARIK	DURGA CHARAN DEY	ICC/0000434/2022
	CRLA/409/2026	MANORANJAN NAYAK	VS	/ /0
		VS		J.M.F.C,CUTTACK(Cuttack)
		GITANJALI BARIK	DURGA CHARAN DEY	ICC/0000435/2022
128	D-CRLA/11349/2026	MANORANJAN NAYAK	VS	/ /0
	CRLA/410/2026	VS		J.M.F.C,CUTTACK(Cuttack)
		GITANJALI BARIK	DURGA CHARAN DEY	ICC/0000436/2022
129	D-CRLA/11876/2026	SARATA KUMAR PANIGRAHI	DHANANJAYA MUND	JEYPORE VIGILANCE /3 /2021
	CRLA/411/2026	VS	VS	SPL. JUDGE (VIG),BHAWANIPATNA(Ka
		STATE OF ODISHA(VIG.)		GR/0000004/2021
130	D-CRLMC/9002/2026	DINESH KUMAR PARIDA	SUCHISMITA DASH	CHANDAKA P.S. /88 /2018
	CRLMC/1487/2026	VS	VS	J.M.F.C.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		GR/0000604/2018
131	D-CRLMC/8994/2026	DINESH KUMAR PARIDA	SUCHISMITA DASH	MAHILA P.S.(BBSR) /139 /2022
	CRLMC/1488/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		GR/0006417/2022
132	D-CRLMC/9004/2026	DINESH KUMAR PARIDA	SUCHISMITA DASH	CHANDAKA P.S. /185 /2019
	CRLMC/1489/2026	VS	VS	C.J.M.,KHURDA(Khordha)
		STATE OF ODISHA		CT/0000096/2022
133	D-CRLMC/9010/2026	DINESH KUMAR PARIDA	SUCHISMITA DASH	CHANDAKA P.S. /108 /2020
	CRLMC/1490/2026	VS	VS	J.M.F.C.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		GR/0000426/2020
134	D-CRLMC/12934/2026	ANJALI NAIK	SASMITA NANDA	BOUDH /217 /2020
	CRLMC/1491/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud
		STATE OF ODISHA		CT/0000576/2020
135	D-CRLMC/13162/2026	NEHA NARESH MORE	RITA SINGH	CYBER CRIME AND ECONOMIC OFFEN
	CRLMC/1492/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CMC/0000912/2025
136	D-CRLMC/12731/2026	KISHORE KUMAR DASH	SATYA RANJAN MULIA	/ /0
	CRLMC/1493/2026	VS	VS	AD-HOC A.D.J. (FTSC),ROURKELA(Sund

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/12915/2026 CRLMC/1494/2026	STATE OF ODISHA KUNJABIHARI BEHERDALAI VS	ASHOK DAS VS	ST/0000051/2022 MOHANA /62 /2007 DISTRICT AND SESSIONS JUDGE,GAJA
138	D-CRLMC/13395/2026 CRLMC/1495/2026	STATE OF ODISHA RAJKISHORE PARIDA VS	AMITAV TRIPATHY VS	ST/0000103/2023 DHUSURI /53 /2021 J.M.F.C.,DHAMNAGAR(Bhadrak)
139	D-CRLMC/12198/2026 CRLMC/1496/2026	STATE OF ODISHA RITHI KESHAN HARIJAN@REETI HARIJAN VS	RAMAKANTA PRADHAN VS	GR/0000133/2021 BIJEPUR /15 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT
140	D-CRLMC/12130/2026 CRLMC/1497/2026	STATE OF ODISHA PRASANTA KUMAR MOHANTY VS	PRAPATI JATI VS	Spl/0001054/2024 KHANDAGIRI P.S. /491 /2022 J.M.F.C.(V),BHUBANESWAR(Khordha)
141	D-CRLMC/12193/2026 CRLMC/1498/2026	STATE OF ODISHA RASHMI RANJAN DASH VS	PRADEEP RANJAN MISHRA VS	CT/0005891/2022 //0 S.D.J.M.,PURI(Puri)
142	D-CRLMC/13004/2026 CRLMC/1499/2026	STATE OF ODISHA M/S. ROAD AND ROOF CONSTRUCTION, NALCO NAGAR VS	ANUP UDAYA SENAPATI VS	GR/0000813/2016 //0 J.M.F.C.,BERHAMPUR(Ganjam)
143	D-CRLMC/13376/2026 CRLMC/1500/2026	ALVIN BITUMIX ENTERPRISES PAPU @ RASMIRANJAN PRADHAN VS	ABHISIDDHANTA SAHOO VS	MIS.CASE/0000381/2025 CHANDANPUR /15 /2014 C.J.M.,PURI(Puri)
144	D-CRLMC/12499/2026 CRLMC/1501/2026	STATE OF ODISHA GANESH NAYAK @ NAIK VS	SUBODH KUMAR MOHANTY VS	ST/0000079/2019 BANIGOCHA /45 /2023 J.M.F.C.,DASAPALLA(Nayagarh)
145	D-CRLMC/13047/2026 CRLMC/1502/2026	STATE OF ODISHA NANDAN SWAIN VS	P.ANUP DASH VS	GR/0000202/2023 CHATRAPUR /405 /2025 A.D.J.,CHATRAPUR(Ganjam)
146	D-CRLMC/13275/2026 CRLMC/1503/2026	STATE OF ODISHA SANTOSH RAJU VS	BIBHUTI BHUSAN SWAIN VS	ST/0000243/2025 DAMANJODI /24 /2021 S.D.J.M.,KORAPUT(Koraput)
147	D-CRLMC/13122/2026 CRLMC/1504/2026	STATE OF ODISHA ADIKANDA SAHU VS NABAGHANA SAHOO	JAGABANDHU SAHU VS	GR/0000225/2021 // S.D.J.M.,PURI(Puri) ICC/0000009/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMP/11885/2026 CRLMP/624/2026	MONALISA CHOUDHURY VS STATE OF ODISHA	KASHINATH PATTANAİK VS	BADAMBADI /312 /2024 () //
149	D-CRLMP/10491/2026 CRLMP/625/2026	AKANSHA AGARWAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHOUDWAR /161 /2026 () //
150	D-CRLMP/12335/2026 CRLMP/626/2026	SAGAR NANDINI GURU VS STATE OF ODISHA	SASMITA NAYAK VS	//0 () //
151	D-CRLMP/12347/2026 CRLMP/627/2026	RABINDRA SAHOO VS STATE OF ODISHA	PADMANAV BHUTIA VS	//0 () //
152	D-CRLMP/11239/2026 CRLMP/628/2026	SUDHIR SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //
153	D-CRLMP/12768/2026 CRLMP/629/2026	RAJEEV RANJAN SETH VS SMITARANI SETH	BISWAJIT MOHAPATRA VS	//0 JUDGE FAMILY COURT-II,BHUBANESW Crp/0000106/2025
154	D-CRLMP/11233/2026 CRLMP/630/2026	INFORMANT VS THE STATE OF ODISHA	RONALISHA PRADHAN VS	//0 () //
155	D-CRLMP/10579/2026 CRLMP/631/2026	SIMADRI PANIGRAHY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	//0 () //
156	D-CRLREV/11510/2026 CRLREV/335/2026	RAJU MAHARANA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	//0 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE CRA/0000124/2025
157	D-CRLREV/11737/2026 CRLREV/336/2026	SHAIKH FAIJULLAH ALAM@ SHAIK FAIJULLAH VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	KHANDAGIRI P.S. /783 /2024 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE CT/0000109/2025
158	D-CRLREV/12865/2026 CRLREV/337/2026	BALABADRA @ BHALABHADRA BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BANGOMUNDA /83 /2004 A.D.J.,KANTABANJI(Balangir) CRA/0000002/2024
159	D-CRLREV/12756/2026	HIMANSHU SEKHAR NAIK	DEVASHIS PANDA	SAMBALPUR VIGILANCE /14 /2016

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/338/2026	VS STATE OF ODISHA(VIG.)	VS	SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000002/2019
160	D-CRLREV/12762/2026 CRLREV/339/2026	LAXMAN KUMAR NAYAK VS STATE OF ODISHA	SOMANATH NANDA VS	KAPTIPADA /95 /2021 A.D.J.,UDALA(Mayurbhanj) CMC/0000004/2026
161	D-CRLREV/12216/2026 CRLREV/340/2026	RANEDRA PRATAP DAS @ BIJU VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /41 /2026 J.M.F.C.,TIGIRIA(Cuttack) CT/0000036/2026
162	D-CRP/18735/2026 CRP/24/2026	ADITYA PRASAD KANUNGO VS SITANSU PRASAD KANUNGO	EKTA AGARWAL VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001132/2024
163	D-FAO/18271/2026 FAO/525/2026	NISHITH RANJAN MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000369/2013
164	D-FAO/19212/2026 FAO/526/2026	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000783/2016
165	D-FAO/19336/2026 FAO/527/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, RATTINGIA,KANDHAMASANGRAM JENA VS STATE OF ODISHA	VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0001980/2017
166	D-FAO/19409/2026 FAO/528/2026	SUDHANSU BHUSAN DASH VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000878/2016
167	D-FAO/20449/2026 FAO/529/2026	ADIKANDA PRADHAN VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000032/2017
168	D-FAO/20455/2026 FAO/530/2026	PRAMOD KUMAR PANDA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000031/2017
169	D-FAO/20617/2026 FAO/531/2026	DR. BIBHUTI BHUSANA ACHARYA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000185/2018
170	D-JCRLA/13547/2026 JCRLA/121/2026	RANJAN KUMAR SAMAL VS	ADV. VS	BADACHANA /452 /2021 A.D.J.,CHANDIKHOLE(Jajapur)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-JCRLA/13552/2026 JCRLA/122/2026	STATE OF ODISHA RAMESH SAHOO VS STATE OF ODISHA	ADV. VS	CT/0000065/2022 NIALI /157 /2014 1ST A.D.J., CUTTACK(Cuttack)
172	D-JCRLA/13554/2026 JCRLA/123/2026	BISWAMBAR SAHU VS STATE OF ODISHA	ADV. VS	ST/0000019/2015 MANGALPUR /11 /2006
173	D-JCRLA/13555/2026 JCRLA/124/2026	TRIBAN MUNDA VS STATE OF ODISHA	ADV. VS	AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) ST/0000148/2006
174	D-MACA/19658/2026 MACA/429/2026	THE DIVISIONAL MANAGER, THE ORIENTAL INSURANCE COMPANY LIMITED, SUNDBURGAH VS SUNIT TETE	ADAM ALI KHAN VS	BARKOTE /437 /2021 DISTRICT AND SESSIONS JUDGE,DEOGHAR ST/0000026/2022 // 3RD M.A.C.T., ROURKELA(Sundargarh)
175	D-MACA/13620/2026 MACA/430/2026	THE ORIENTAL INSURANCE CO.LTD, BBSR VS KHETRABASI BARAL	RIMJHIMBALA PATI VS	Mac/0000015/2024 // III MACT,PURI(Puri)
176	D-MACA/15766/2026 MACA/431/2026	MANAGER IN CHARGE, (T.P.HUB), ORIENTAL INSURANCE CO. LTD., SAMBALPUR VS LABA KUMAR JOSHI	PRASANTA KUMAR MAHALI VS	MACT/0000113/2016 // 1ST M.A.C.T, BOUDH(Baudh)
177	D-MACA/15500/2026 MACA/432/2026	IFFCO-TOKIO GENERAL INSURANCE COMPANY LIMITED ,HARYANA VS KESAB BALIARSINGH	ADAM ALI KHAN VS	Mac/0000040/2022 // III MACT,PURI(Puri)
178	D-MATA/20135/2026 MATA/163/2026	SOUMITRI PARIDA VS SAGAR CHANDRA MANTRI	AMITAV TRIPATHY VS	Mac/0000128/2011 // JUDGE, FAMILY COURT, NAYAGARH(NAYAGARH)
179	D-MATA/20231/2026 MATA/164/2026	MAMATA KUMARI PRADHAN VS SANTOSH KUMAR BEHERA	BANAMALI SAHOO VS	CP/0000175/2024 // JUDGE FAMILY COURT,BHUBANESWAR
180	D-MATA/47539/2025 MATA/165/2026	DIPTI DAS VS DR. AMARENDRA SAMAL	ALOK KUMAR MOHAPATRA VS	CP/0000245/2019 // JUDGE FAMILY COURT,BHUBANESWAR
181	D-MATA/19756/2026 MATA/166/2026	TEKCHAND NANDA VS CHANDRAMA NAIK@ NANDA	AUROVINDA MOHANTY VS	CP/0000494/2015 // JUDGE, FAMILY COURT, JHARSGUDA(JHARSGUDA)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-MATA/20215/2026 MATA/167/2026	PUSPANJALI SAHOO @ MAJHI VS MAGUNI MAJHI	JAYAKRISHNA MOHAPATRA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000274/2023
183	D-MATA/17161/2026 MATA/168/2026	CHINMAYEE RATH VS HRUDANANDA ACHARYA	SUBHALAXMI PANDA VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CP/0000171/2023
184	D-MATA/44447/2025 MATA/169/2026	PADMABATI PATRA VS LALATENDU PATRA	DEBASHIS NANDA VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000325/2022
185	D-MATA/2249/2026 MATA/170/2026	ARUNA KUMARI BEHERA VS SURESH CHANDRA BEHERA	PRAHALLAD MAHALI VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000181/2018
186	D-MATA/16668/2026 MATA/171/2026	PRABASINI TAREI VS SURESH TAREI	MANAS RANJAN DHAL VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CRLMP/0000037/2025
187	D-RPFAM/19476/2026 RPFAM/130/2026	JAGDISH DAS VS KALYANI DAS	GOPAL PRASAD JENA VS	// JUDGE FAMILY COURT,ROURKELA(Su Crp/0000058/2024
188	D-RPFAM/19886/2026 RPFAM/131/2026	JITENDRA KUMAR ACHARYA VS MONALISHA PADHI	PABITRA KUMAR NAYAK VS	// JUDGE, FAMILY COURT, SAMBALPUR CRMC/0000056/2024
189	D-RSA/16447/2026 RSA/228/2026	DURYODHAN @ DURJAN CHHATRIA VS BAMADEV PUROHIT	ABINASH ROUTRAY VS	// A.D.J.,DHARAMGARH(Kalahandi) RFA/0000012/2024
190	D-RSA/16618/2026 RSA/229/2026	JANMEJAYA MEHER VS AMIT PATTNAIK	TUSAR KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,BOUDH(N) RFA/0000008/2019
191	D-RSA/16691/2026 RSA/230/2026	BIBEKANANDA DAS VS DEBENDRA NATH NAYAK	DWARIKA PRASAD MOHANTY VS	// A.D.J.,JALESWAR(Baleshwar) RFA/0000146/2025
192	D-RVWPET/55374/2025 RVWPET/114/2026	THE DIVISIONAL MANAGER, SRIRAM GENERAL INSURANCE COMPANY LIMITED VS SAROJINI BISOYI	ADAM ALI KHAN VS	// (//
193	D-TRPCRL/830/2026	HIMANSU SEKHAR PANDA	SANJAY KUMAR BEHERA	//0

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	TRPCRL/38/2026	VS KISHORE CHANDRA PANDA	VS	JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000118/2025
194	D-WA/17194/2026 WA/670/2026	STATE OF ODISHA VS LAXMI KANTA DAS	SASWAT DAS, A.G.A VS	// 0 //
195	D-WA/16292/2026 WA/671/2026	STATE OF ODISHA VS KALYANI SETHI	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
196	D-WA/17261/2026 WA/672/2026	STATE OF ODISHA VS SUDHA RANJAN BEHERA	SASWAT DAS,A.G.A VS	// 0 //
197	D-WA/17264/2026 WA/673/2026	STATE OF ODISHA VS RAJENDRA NARAYAN ROUTRAY	SASWAT DAS,A.G.A VS	// 0 //
198	D-WA/16996/2026 WA/674/2026	STATE OF ODISHA VS SRIKANTA PATRA	AISHWARYA DASH,A.S.C VS	// 0 //
199	D-WA/17191/2026 WA/675/2026	STATE OF ODISHA VS SRIKANTA KUMAR BEHERA	SASWAT DAS, A.G.A VS	// 0 //
200	D-WA/50164/2025 WA/676/2026	STATE OF ODISHA VS RAGHABA ROUTA	SAROJ KUMAR JEE,A.G.A VS	// 0 //
201	D-WA/18437/2026 WA/677/2026	STATE OF ODISHA VS SUKANTI SAHOO	SAROJ KUMAR JEE,A.G.A VS	// 0 //
202	D-WA/18529/2026 WA/678/2026	REGIONAL DIRECTOR / REGIONAL OFFICER, REGIONAL OFFICE, CENTRAL BOARD OF SECONDARY EDUCATION ,BBSR VS SAGAR SAHU	VS VS	// 0 //
203	D-WP(C)/18915/2026 WP(C)/14170/2026	SANJAYA PRASAD JAL VS THE STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// 0 //
204	D-WP(C)/15551/2026 WP(C)/14171/2026	ANIRUDHA NATH VS	SHAMBHU CHARAN NATH SHARMA VS	// 0

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205	D-WP(C)/18912/2026 WP(C)/14172/2026	REGISTRAR, UTKAL UNIVERSTY, VANI VIHAR, BHUBANESWAR BANAMALI PATEL VS THE STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// // 0 //
206	D-WP(C)/18737/2026 WP(C)/14173/2026	UDAYA NARAYAN PANIGRAHI VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
207	D-WP(C)/19554/2026 WP(C)/14174/2026	BHAGABAN JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
208	D-WP(C)/18345/2026 WP(C)/14175/2026	SACHIDANANDA PATANAIAK @ SACHIDANANDA PATTANAYAK VS UNION OF INDIA	PRANAB KUMAR SAMANTRAY VS	// 0 //
209	D-WP(C)/18932/2026 WP(C)/14176/2026	GANESWAR BEHERA VS CHIEF MANAGING DIRECTOR, ORISSA POWER TARNSMISSION CORPORATION LTD, BHUBANESWAR	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
210	D-WP(C)/17786/2026 WP(C)/14177/2026	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
211	D-WP(C)/19910/2026 WP(C)/14178/2026	KISHOR PRADHAN VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
212	D-WP(C)/19557/2026 WP(C)/14179/2026	GANGADHAR PANI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
213	D-WP(C)/19911/2026 WP(C)/14180/2026	PABITRA KUMAR BARIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
214	D-WP(C)/19043/2026 WP(C)/14181/2026	TRINATH HARIJAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
215	D-WP(C)/20151/2026 WP(C)/14182/2026	NIRANJAN BARIK VS STATE OF ODISHA	NIRANJAN BEHERA VS	// 0 //

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216	D-WP(C)/19558/2026 WP(C)/14183/2026	RAMA CHANDRA NAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
217	D-WP(C)/19914/2026 WP(C)/14184/2026	DILLI RANJAN PANDIT VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
218	D-WP(C)/19939/2026 WP(C)/14185/2026	BANAMALI PRADHAN VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
219	D-WP(C)/19621/2026 WP(C)/14186/2026	M/S.JAGANNATH ENGINEERINGS, JAJPUR VS THE ASST.COMMISSIONER OF CENTRAL TAX, GST AND CX, JAJPUR DIVISION,JAJPUR	SUBASH CHANDRA SAHOO VS	// 0 //
220	D-WP(C)/20093/2026 WP(C)/14187/2026	PRASANNA KUMAR PATNAIK VS STATE BANK OF INDIA, CUTTACK	ABHIJIT DAS VS	// 0 //
221	D-WP(C)/20238/2026 WP(C)/14188/2026	DASRAM MUNDA VS UNION OF INDIA	DILLIP KUMAR PATTANAYAK VS	// 0 //
222	D-WP(C)/20430/2026 WP(C)/14189/2026	APARNA KAR VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
223	D-WP(C)/19455/2026 WP(C)/14190/2026	PABITRA BEHERA VS TAHASILDAR, CHHENDIPADA	BHOJARAJ SETH VS	// 0 //
224	D-WP(C)/20241/2026 WP(C)/14191/2026	BISHNU CHARAN SAHOO VS INTEGRATED BANKING OMBUDSMAN, RESERVE BANK OF INDIA, BHUBANESWAR	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
225	D-WP(C)/18362/2026 WP(C)/14192/2026	MANORANJAN JENA VS UNION OF INDIA	SIDDHARTHA SAMAL VS	// 0 //
226	D-WP(C)/19234/2026 WP(C)/14193/2026	GIRIDHARI ROUT VS D.E.O-CUM-D.P.C., KENDRAPARA	ASHOK KUMAR MOHANTY VS	// 0 //
227	D-WP(C)/20427/2026	JYOTSNAMAYEE KHILLAR	JITENDRA KUMAR DIGAL	//

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	WP(C)/14194/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/19466/2026 WP(C)/14195/2026	RANJAN KUMAR SWAIN VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
229	D-WP(C)/18376/2026 WP(C)/14196/2026	RATNAKAR BEHERA @ RAY VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
230	D-WP(C)/19666/2026 WP(C)/14197/2026	BIDULATA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
231	D-WP(C)/19533/2026 WP(C)/14198/2026	TIKILI BEHERA VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS	// 0 //
232	D-WP(C)/19324/2026 WP(C)/14199/2026	REETA MOHANTY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
233	D-WP(C)/19710/2026 WP(C)/14200/2026	RASMITA PATTANAIAK VS UNION OF INDIA	PRITAM KUMAR MOHANTY VS	// 0 //
234	D-WP(C)/18665/2026 WP(C)/14201/2026	BISHNU CHARAN DASH VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
235	D-WP(C)/19803/2026 WP(C)/14202/2026	M/S BALAJI SOLAR SYSTEMS, BHUBANESWAR VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
236	D-WP(C)/17500/2026 WP(C)/14203/2026	DASARATHI PADHAN VS STATE OF ODISHA	TAPOBANTA BARIK VS	// 0 //
237	D-WP(C)/20244/2026 WP(C)/14204/2026	ASHOK KUMAR KHEMUNDU VS STATE OF ODISHA	DR PATANJALI TRIPATHY VS	// 0 //
238	D-WP(C)/20290/2026 WP(C)/14205/2026	SUSHANTA PATEL VS	UPENDRA KUMAR SAMAL VS	// 0

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239	D-WP(C)/19546/2026 WP(C)/14206/2026	MAHANADI COALFIELDS LTD.,SAMBALPUR BINOY KRISHAN MANDAL VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0 //
240	D-WP(C)/20247/2026 WP(C)/14207/2026	JAGADISH MUNDARY VS STATE OF ODISHA	DR PATANJALI TRIPATHY VS	// 0 //
241	D-WP(C)/20291/2026 WP(C)/14208/2026	KALAKAR PRADHAN VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
242	D-WP(C)/20293/2026 WP(C)/14209/2026	PRASHANTA KUMAR PATEL VS MAHANADI COALFIELDS LTD.,S AMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
243	D-WP(C)/18916/2026 WP(C)/14210/2026	ANTARJYAMI BISWAL VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	// 0 //
244	D-WP(C)/20294/2026 WP(C)/14211/2026	GULBADAN BUDASAGAR VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
245	D-WP(C)/19547/2026 WP(C)/14212/2026	GYANA RANJAN DAS VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
246	D-WP(C)/18674/2026 WP(C)/14213/2026	JYOSHINARANI DASH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
247	D-WP(C)/18567/2026 WP(C)/14214/2026	URMILA DAS VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
248	D-WP(C)/20423/2026 WP(C)/14215/2026	BISHNU CHARAN PARHI VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
249	D-WP(C)/18682/2026 WP(C)/14216/2026	MANOJ KUMAR MALLICK VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	// 0 //

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250	D-WP(C)/19549/2026 WP(C)/14217/2026	HARIHAR DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
251	D-WP(C)/19058/2026 WP(C)/14218/2026	SARAT KUMAR DAS VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
252	D-WP(C)/19551/2026 WP(C)/14219/2026	SUKUMAR HALDAR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
253	D-WP(C)/18684/2026 WP(C)/14220/2026	SARAT KUMAR BAG VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
254	D-WP(C)/18558/2026 WP(C)/14221/2026	RANJIT SARANGI VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
255	D-WP(C)/19231/2026 WP(C)/14222/2026	SURENDRA NATH SAHU VS STATE OF ODISHA	MAHES DAS VS	// 0 //
256	D-WP(C)/18941/2026 WP(C)/14223/2026	ASHOK KUMAR NAYAK VS ADDITIONAL COMMISSIONER CONSOLIDATION AND SETTLEMENT, CUTTACK	SATYABADI MANTRY VS	// 0 //
257	D-WP(C)/18947/2026 WP(C)/14224/2026	M/S SUSHANT MINERALS PVT.LTD, KEONJHAR VS COMMISSIONER (APPEALS) GST, CS AND CUSTOMS, BHUBANESWAR	BIBHUTI BHUSAN PANDA VS	// 0 //
258	D-WP(C)/18957/2026 WP(C)/14225/2026	NARENDRA ROUT VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
259	D-WP(C)/19538/2026 WP(C)/14226/2026	BISWAJIT KHUNTIA VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS	// 0 //
260	D-WP(C)/18880/2026 WP(C)/14227/2026	PAWAN KUMAR SINGH VS COMMISSIONER CUM CHAIRMAN STA ODISHA, CUTTACK	PARTHA SARATHI DAS VS	// 0 //
261	D-WP(C)/19072/2026	M/S MAA SANTOSHI TRANSPORT, ANGUL	BISWABHUSAN DAS	//

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	WP(C)/14228/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/20578/2026 WP(C)/14229/2026	M/S. SHREEJI INFRASTRUCTURE INDIA PVT. LTD., BHOPAL, MADHYA PRADESH VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
263	D-WP(C)/20264/2026 WP(C)/14230/2026	CHANDRAMANI BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
264	D-WP(C)/16722/2026 WP(C)/14231/2026	PURNIMA MOHANTA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
265	D-WP(C)/19401/2026 WP(C)/14232/2026	DINESH ORAM VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
266	D-WP(C)/17318/2026 WP(C)/14233/2026	DEEPA DAS VS REGISTRAR (ADMINISTRATION) ORISSA HIGH COURT, CUTTACK	MANMEET SINGH ARORA VS	// 0 //
267	D-WP(C)/17873/2026 WP(C)/14234/2026	INDUMATI PRADHAN VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
268	D-WP(C)/17869/2026 WP(C)/14235/2026	APARNA SETHI VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
269	D-WP(C)/17462/2026 WP(C)/14236/2026	BIBEKANANDA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
270	D-WP(C)/18089/2026 WP(C)/14237/2026	MANORANJAN BURGI VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
271	D-WP(C)/17812/2026 WP(C)/14238/2026	CHAMPA @ MONA NAIK VS BISHNUPRIYA BEHERA	PRADEEP KUMAR MISHRA VS	// 0 //
272	D-WP(C)/18553/2026 WP(C)/14239/2026	ANSUMAN BABU VS	SRINIVAS MOHANTY VS	// 0

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273	D-WP(C)/13591/2026 WP(C)/14240/2026	STATE OF ODISHA SURENDRA PRASAD MALLIK VS	CHIRANJEEV BIDYABHUSHAN VS	// // ()
274	D-WP(C)/18659/2026 WP(C)/14241/2026	STATE OF ODISHA MAHESH CHANDRA KAR VS	SANDHYARANI PANI VS	// // ()
275	D-WP(C)/19865/2026 WP(C)/14242/2026	STATE OF ODISHA MINIMITRA MISHRA VS	KRISHNA CHANDRA SAHU VS	// // ()
276	D-WP(C)/18474/2026 WP(C)/14243/2026	STATE OF ODISHA PRADEEP ROUL VS	SALYADU ANIL KUMAR DORA VS	// // ()
277	D-WP(C)/9928/2026 WP(C)/14244/2026	UNION OF INDIA KRUSHNA CHANDRA SWAIN VS	SANGRAM JENA VS	// // ()
278	D-WP(C)/18296/2026 WP(C)/14245/2026	STATE OF ODISHA RAJENDRA PRADHAN VS	ANUP UDAYA SENAPATI VS	// // ()
279	D-WP(C)/18300/2026 WP(C)/14246/2026	STATE OF ODISHA PRATAP CHANDRA PRADHAN VS	ANUP UDAYA SENAPATI VS	// // ()
280	D-WP(C)/18846/2026 WP(C)/14247/2026	STATE OF ODISHA SAPNA SHARMA VS	SRINIVAS MOHANTY VS	// // ()
281	D-WP(C)/18416/2026 WP(C)/14248/2026	STATE OF ODISHA MAMATA MANJARI CHHOTARAY VS	DEBARANJAN RAY VS	// // ()
282	D-WP(C)/20794/2026 WP(C)/14249/2026	STATE OF ODISHA BASANTA BALA VS	BIKASH KUMAR KUND VS	// // ()
283	D-WP(C)/18526/2026 WP(C)/14250/2026	STATE OF ODISHA PRATAP KESHARI MOHAPATRA VS	SANDHYARANI PANI VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/19985/2026 WP(C)/14251/2026	JANAKI BEHERA VS THE STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //
285	D-WP(C)/18135/2026 WP(C)/14252/2026	URMILA ROUT VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
286	D-WP(C)/18377/2026 WP(C)/14253/2026	DR.SMRUTI REKHA BEHERA VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
287	D-WP(C)/18274/2026 WP(C)/14254/2026	ABHIMANYU NANDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
288	D-WP(C)/19298/2026 WP(C)/14255/2026	SIKHARANI MALLICK VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
289	D-WP(C)/18295/2026 WP(C)/14256/2026	BUDHADEV PRADHAN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
290	D-WP(C)/18532/2026 WP(C)/14257/2026	GOBARDHAN TRIPATHY VS STATE OF ODISHA	MANA MOHAN PATTANAIAK VS	// 0 //
291	D-WP(C)/20304/2026 WP(C)/14258/2026	MADHUSMITA DAS PATTNAIK VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
292	D-WP(C)/19299/2026 WP(C)/14259/2026	ANJALI DASH VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
293	D-WP(C)/19851/2026 WP(C)/14260/2026	NARAYAN SAHOO VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
294	D-WP(C)/19853/2026 WP(C)/14261/2026	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
295	D-WP(C)/19871/2026	ALHADINI MAHAKUR	KRISHNA CHANDRA SAHU	//

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	WP(C)/14262/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/18499/2026 WP(C)/14263/2026	GADADHAR BEHERA VS STATE OF ODISHA	MANAMOHAN PATTANAYAK VS	// 0 //
297	D-WP(C)/19300/2026 WP(C)/14264/2026	GANGADHAR PATI VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
298	D-WP(C)/20281/2026 WP(C)/14265/2026	MADHABANANDA PATRA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
299	D-WP(C)/20576/2026 WP(C)/14266/2026	TAHIR SHAW VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
300	D-WP(C)/19872/2026 WP(C)/14267/2026	PRIYATAMA SWAIN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
301	D-WP(C)/18503/2026 WP(C)/14268/2026	KARTIK CHANDRA PARIDA VS STATE OF ODISHA	MANA MOHAN PATTANAIAK VS	// 0 //
302	D-WP(C)/20811/2026 WP(C)/14269/2026	TAPAN BAIRIGANJAN VS STATE OF ODISHA	SONALI PANDA VS	// 0 //
303	D-WP(C)/20283/2026 WP(C)/14270/2026	RAMA KANTA SAHU VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
304	D-WP(C)/19874/2026 WP(C)/14271/2026	MANJUSHREE PALO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
305	D-WP(C)/19307/2026 WP(C)/14272/2026	RAMESH CHANDRA BISHI VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
306	D-WP(C)/20575/2026 WP(C)/14273/2026	SUKANTA KUMAR DASH VS	SANGRAM KUMAR SINGH VS	// 0

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307	D-WP(C)/20284/2026 WP(C)/14274/2026	UNION OF INDIA PRANAB KISHORE GARNAIK VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// // ()
308	D-WP(C)/19884/2026 WP(C)/14275/2026	PABITREEMAYEE BISWAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
309	D-WP(C)/19315/2026 WP(C)/14276/2026	RAMANUJ DAS VS STATE OF ODISHA	LALATENDU SAMAL VS	// ()
310	D-WP(C)/20282/2026 WP(C)/14277/2026	BIRANCHI NARAYAN PRADHAN VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// ()
311	D-WP(C)/18239/2026 WP(C)/14278/2026	DILLIP KUMAR NAIK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTA VS	// ()
312	D-WP(C)/19219/2026 WP(C)/14279/2026	AKHAYA KUMAR PRADHAN VS STATE OF ODISHA	BISWAJIT PRADHAN VS	// ()
313	D-WP(C)/19304/2026 WP(C)/14280/2026	GOPAL SETHY VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// ()
314	D-WP(C)/20262/2026 WP(C)/14281/2026	PRACHI PRIYADARSHINI NAG VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// ()
315	D-WP(C)/20800/2026 WP(C)/14282/2026	AVIMANYU SAHOO VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// ()
316	D-WP(C)/20801/2026 WP(C)/14283/2026	KUNJA BIHARI POTAH VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// ()
317	D-WP(C)/19469/2026 WP(C)/14284/2026	BALARAM ROUT VS AUTHORIZED OFFICER, CHIEF MANAGER (CREDIT) STATE BANK OF INDIA, BERHAMPUR	SAKUNTALA GHOSH VS	// ()

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318	D-WP(C)/20161/2026 WP(C)/14285/2026	ASWINI KUMAR PRADHAN VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
319	D-WP(C)/19425/2026 WP(C)/14286/2026	HIMANSHU DAS VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
320	D-WP(C)/20485/2026 WP(C)/14287/2026	DEEPAK KUMAR SAHU VS ODISHA PUBLIC SERVICE COMMISSION, 19, CUTTACK	BASUDEV PUJARI VS	// 0 //
321	D-WP(C)/19506/2026 WP(C)/14288/2026	ALOK PRASAD MANSINGH VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
322	D-WP(C)/18601/2026 WP(C)/14289/2026	SRI SRI JATADHARESWAR SWAMY MAHAPRABHU BIJE, KHASPA STREET, GANJAM VS THE TAHASILDAR,BERHAMPUR,GANJAM	SUNKURU SUDHAKAR RAO VS	// 0 //
323	D-WP(C)/20830/2026 WP(C)/14290/2026	BINATI DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
324	D-WP(C)/20300/2026 WP(C)/14291/2026	NIRANJAN BEHERA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //
325	D-WP(C)/19139/2026 WP(C)/14292/2026	MSP INFRACON PRIVATE LIMITED, BHUBANESWAR VS HDB FINANCIAL SERVICES LIMITED, BHUBANESWAR	BISWAJIT NAYAK VS	// 0 //
326	D-WP(C)/20285/2026 WP(C)/14293/2026	BISWARANJAN MOHANTY VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
327	D-WP(C)/18248/2026 WP(C)/14294/2026	RAGHUNATH MAHAKUL VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
328	D-WP(C)/18251/2026 WP(C)/14295/2026	SAROJ KUMAR SAHU VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
329	D-WP(C)/15960/2026	RABINDRA KUMAR NAYAK	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//

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	WP(C)/14296/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/20286/2026 WP(C)/14297/2026	RAHULA PADHI VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
331	D-WP(C)/19143/2026 WP(C)/14298/2026	SANTANU KUMBHAKAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
332	D-WP(C)/18253/2026 WP(C)/14299/2026	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
333	D-WP(C)/18696/2026 WP(C)/14300/2026	PRANAKRISHNA BEHERA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //
334	D-WP(C)/18254/2026 WP(C)/14301/2026	SUSANTA KUMAR NANDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
335	D-WP(C)/20553/2026 WP(C)/14302/2026	SUBHAKANTA PATRNAIK @ PATTNAYAK VS TAHASILDAR, BHUBANESWAR	KEDAR KUMAR DASH VS	// 0 //
336	D-WP(C)/18269/2026 WP(C)/14303/2026	CHITTARANJAN MAHAPATRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
337	D-WP(C)/20558/2026 WP(C)/14304/2026	SUCHITRA PATRNAIK @ PATTNAYAK VS TAHASILDAR, BHUBANESWAR	KEDAR KUMAR DASH VS	// 0 //
338	D-WP(C)/20798/2026 WP(C)/14305/2026	LAXMI PRADHAN VS STEEL AUTHORITY INDIA LTD.,SUNDARGARH	BIRAJA PRASANNA DAS VS	// 0 //
339	D-WP(C)/18995/2026 WP(C)/14306/2026	PRATIKSHYA BEHERA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
340	D-WP(C)/20510/2026 WP(C)/14307/2026	BIKRAM KESHARI DAS VS	GANESH PRASAD MOHANTY VS	// 0

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341	D-WP(C)/19876/2026 WP(C)/14308/2026	COMMISSIONER, ODISHA INFORMATION COMMISSION(RTI), SECOND APPELLATE AUTHORITY, BHUBANESWAR DILIP @ DILLIP KUMAR MISHRA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	// // 0 //
342	D-WP(C)/20562/2026 WP(C)/14309/2026	DR. KISHORE CHANDRASEKHAR PANIGRAHI VS UNION OF INDIA	SUKANTA KUMAR MISHRA VS	// 0 //
343	D-WP(C)/20088/2026 WP(C)/14310/2026	DR.SIBA PRASAD DUTTA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
344	D-WP(C)/20172/2026 WP(C)/14311/2026	HEMANTA KUMAR NAYAK VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
345	D-WP(C)/20045/2026 WP(C)/14312/2026	JITENDRA BALIARSINGH VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
346	D-WP(C)/18660/2026 WP(C)/14313/2026	MONALISA BEURIA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
347	D-WP(C)/20413/2026 WP(C)/14314/2026	RABINDRA MOHAPATRA VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
348	D-WP(C)/18302/2026 WP(C)/14315/2026	PRAFULLA KUMAR SAHU VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
349	D-WP(C)/20387/2026 WP(C)/14316/2026	KAMLESH KUMAR SINGH VS STATE OF ODISHA	GYANA RANJAN MISHRA VS	// 0 //
350	D-WP(C)/20416/2026 WP(C)/14317/2026	RABINDRA BEHERA VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
351	D-WP(C)/16486/2026 WP(C)/14318/2026	ASWIN KUMAR CHOUDHURY VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //

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352	D-ABLAPL/12986/2026 ABLAPL/5086/2026	AHESAN SAHA @ EHSAN SAHA @ GURU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /101 /2026 () //
353	D-ABLAPL/12990/2026 ABLAPL/5087/2026	RAHMUDDIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTPAD /217 /2025 () //
354	D-ABLAPL/11220/2026 ABLAPL/5088/2026	PADMANABHA KALTA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /297 /2025 () //
355	D-ABLAPL/11458/2026 ABLAPL/5089/2026	BIPIN BEHERA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	K.NUAGAON /92 /2025 () //
356	D-ABLAPL/12991/2026 ABLAPL/5090/2026	GOUTAM @ GOUTAM KUMAR MUKHI VS STATE OF ODISHA	DHARMENDRA SETHY VS	OUPADA /106 /2023 () //
357	D-ABLAPL/12454/2026 ABLAPL/5091/2026	PRASANTA PRADHAN VS UNION OF INDIA (N.C.B)	SURYA KANTA PRADHAN VS	NCB BHUBANESWAR /3 /2021 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000009/2021
358	D-ABLAPL/12993/2026 ABLAPL/5092/2026	HEMANTA KUMAR PARIDA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BADAGODA P.S. /671 /2023 () //
359	D-ABLAPL/12026/2026 ABLAPL/5093/2026	TITU DAS VS STATE OF ODISHA	SWETAPADMA ROUT VS	KUJANGA /103 /2026 () //
360	D-ABLAPL/12476/2026 ABLAPL/5094/2026	SURYAKANTA @ SARBESWER JENA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /257 /2026 () //
361	D-ABLAPL/13000/2026 ABLAPL/5095/2026	SANTILATA BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KABISURYANAGAR /232 /2026 () //
362	D-ABLAPL/12544/2026 ABLAPL/5096/2026	BIRAKISHORE DWARI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	KANTAMAL /59 /2026 () //
363	D-ABLAPL/13001/2026	BASANTI CHAMPATI	ABHISIDDHANTA SAHOO	KANAS /45 /2022

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	ABLAPL/5097/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/12619/2026 ABLAPL/5098/2026	NILAMANI BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BAISINGA /95 /2026 () //
365	D-ABLAPL/13034/2026 ABLAPL/5099/2026	KAILASH MAHARANA VS STATE OF ODISHA	SWAGATIKA SAHOO VS	MAHILA P.S.(BBSR) /115 /2026 () //
366	D-ABLAPL/13041/2026 ABLAPL/5100/2026	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	SUBHRAJEET SAHOO VS	CAPITAL P.S. /230 /2026 () //
367	D-ABLAPL/9239/2026 ABLAPL/5101/2026	RAJANI KANTA SETHI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	NIALI /126 /2026 () //
368	D-ABLAPL/12076/2026 ABLAPL/5102/2026	USHAN KUMAR PANDA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	BARANGA /97 /2026 () //
369	D-ABLAPL/12077/2026 ABLAPL/5103/2026	DIPAK KUMAR MOHAPTRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	BARAMBA /130 /2026 () //
370	D-ABLAPL/11612/2026 ABLAPL/5104/2026	BAGA @ GOLEKHA SETHI @ GOLAK SETHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	PIPLI /190 /2026 () //
371	D-ABLAPL/12223/2026 ABLAPL/5105/2026	SANATAN ALUK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /232 /2026 () //
372	D-ABLAPL/13049/2026 ABLAPL/5106/2026	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SURYAKANTA DASH VS	BADAGODA P.S. /180 /2026 () //
373	D-ABLAPL/12911/2026 ABLAPL/5107/2026	B. KOTESWAR DORA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	PURUSHOTTAMPUR /240 /2025 () //
374	D-ABLAPL/13060/2026 ABLAPL/5108/2026	PABITRA MOHAN PRADHAN @ MURALI PRADHAN VS	PRAKASH KUMAR MISHRA VS	KHUNTUNI /114 /2026 ()

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375	D-ABLAPL/12683/2026 ABLAPL/5109/2026	STATE OF ODISHA SARAT KUMAR SWAIN VS STATE OF ODISHA	BIJAYANANDA SAMANTARAY VS	// RANPUR /90 /2021 ()
376	D-ABLAPL/12765/2026 ABLAPL/5110/2026	STATE OF ODISHA REKHA SWAIN VS STATE OF ODISHA	BIJAYANANDA SAMANTARAY VS	// RANPUR /90 /2021 ()
377	D-ABLAPL/11707/2026 ABLAPL/5111/2026	STATE OF ODISHA N. RABINDRA PATRA @ N. KALIA PATRA VS STATE OF ODISHA	SARAT KUMAR JENA VS	// KHALLIKOTE /184 /2026 ()
378	D-ABLAPL/12602/2026 ABLAPL/5112/2026	STATE OF ODISHA PETITIONER NO 1 VS STATE OF ODISHA	JAGANNATH KAMILA VS	// SORO /363 /2026 ()
379	D-ABLAPL/12622/2026 ABLAPL/5113/2026	STATE OF ODISHA SK JALALUDDIN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// SAHADEV KHUNTA /423 /2025 ()
380	D-ABLAPL/12913/2026 ABLAPL/5114/2026	STATE OF ODISHA BRUNDABAN DALEI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// FATEGARH /68 /2026 ()
381	D-ABLAPL/12917/2026 ABLAPL/5115/2026	STATE OF ODISHA CHILU SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// / /0 J.M.F.C,TALCHER(Anugul) 2(C)CC/0000003/2026
382	D-ABLAPL/12966/2026 ABLAPL/5116/2026	STATE OF ODISHA RAMAKANT JENA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// TANGI (KHURDA) /280 /2026 ()
383	D-ABLAPL/12970/2026 ABLAPL/5117/2026	STATE OF ODISHA CHHAILA SAHOO VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	// PURI SADAR /242 /2026 ()
384	D-ABLAPL/11464/2026 ABLAPL/5118/2026	STATE OF ODISHA BASANTA SAHU VS STATE OF ODISHA	PRATAP KESHARI DEO VS	// KHANTAPADA /87 /2026 ()
385	D-ABLAPL/13085/2026 ABLAPL/5119/2026	STATE OF ODISHA ARABINDA NATH VS STATE OF ODISHA	RAMESH CHANDRA BHOI VS	// CHOUDWAR /283 /2026 ()

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386	D-ABLAPL/13067/2026 ABLAPL/5120/2026	ALEKH MIRDHA VS STATE OF ODISHA	DHANANJAYA MUND VS	KISHORENAGAR (ANUGUL) /59 /2026 () //
387	D-ABLAPL/13069/2026 ABLAPL/5121/2026	NABINA DAS VS STATE OF ODISHA	ANUPAM DASH VS	HINJILI /247 /2026 () //
388	D-ABLAPL/12938/2026 ABLAPL/5122/2026	PRAFULLA SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	CYBER CRIME AND ECONOMIC OFFEN () //
389	D-ABLAPL/13078/2026 ABLAPL/5123/2026	DIBYA RANJAN DAS VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /725 /2022 () //
390	D-ABLAPL/12883/2026 ABLAPL/5124/2026	RAMESH BADAJENA @ LALATENDU BADAJENA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	INDUSTRIAL ESTATE PS /102 /2026 () //
391	D-ABLAPL/13084/2026 ABLAPL/5125/2026	JITENDRA PRASAD SAHA VS STATE OF ODISHA	RAMAKANTA PANDA VS	KARANJIA /161 /2026 () //
392	D-ABLAPL/12729/2026 ABLAPL/5126/2026	KANHU @ KANHU CHARAN PRADHAN VS UNION OF INDIA	KASHINATH PATTANAIAK VS	//0 () //
393	D-ABLAPL/12089/2026 ABLAPL/5127/2026	KISHAN RAI VS STATE OF ODISHA	AMLAN MOHANTY VS	RUGUDI /77 /2025 () //
394	D-ABLAPL/12922/2026 ABLAPL/5128/2026	DWARU BHOI VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /79 /2025 () //
395	D-ABLAPL/12937/2026 ABLAPL/5129/2026	BISWAMBHAR MAHAPATRA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	CHHENDIPADA /161 /2026 () //
396	D-ABLAPL/12946/2026 ABLAPL/5130/2026	JNANA RANJAN JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BETNOTI /57 /2024 () //
397	D-ABLAPL/13098/2026	RATAN KUMAR GIRI	ARUN KUMAR BEHERA	BALIAPAL /182 /2026

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	ABLAPL/5131/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/12950/2026 ABLAPL/5132/2026	SHISHIR MALLIK @ CHHOTA VS STATE OF ODISHA	DIBAKAR BISWAL VS	RAIBANIA /54 /2026 () //
399	D-ABLAPL/13097/2026 ABLAPL/5133/2026	TAPAN KUMAR GIRI @ TAPAN GIRI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BALIAPAL /182 /2026 () //
400	D-ABLAPL/13064/2026 ABLAPL/5134/2026	SARTHAK SEKHAR DALAI VS STATE OF ODISHA	ASUTOSH MOHANTY VS	BANTALA /176 /2026 () //
401	D-ABLAPL/12909/2026 ABLAPL/5135/2026	DR. RANDALL SEQUEIRA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /87 /2026 () //
402	D-ABLAPL/13087/2026 ABLAPL/5136/2026	PARESH NATH JANA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	KANTABANIA PS /68 /2026 () //
403	D-ABLAPL/12181/2026 ABLAPL/5137/2026	JITU BHUTIA VS STATE OF ODISHA	CHIRANJIB ROUT VS	GOPALPRASAD /49 /2026 () //
404	D-ABLAPL/13089/2026 ABLAPL/5138/2026	ALOK MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SABARANG /33 /2026 () //
405	D-ABLAPL/12530/2026 ABLAPL/5139/2026	ABHIMANYU NAYAK VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SEA BEACH /117 /2026 () //
406	D-ABLAPL/13093/2026 ABLAPL/5140/2026	MANOJ KUMAR MANGARAJ @ KUNA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	SAHID NAGAR P.S. /25 /2026 () //
407	D-ABLAPL/13095/2026 ABLAPL/5141/2026	DR. ARABINDA KUMAR MOHAPATRA VS STATE OF ODISHA	LALITENDU MISHRA VS	TANGI /269 /2024 () //
408	D-ABLAPL/13161/2026 ABLAPL/5142/2026	PURASTAM SAHOO VS	BALARAM NAYAK VS	KHUNTUNI /118 /2026 ()

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409	D-ABLAPL/12981/2026 ABLAPL/5143/2026	STATE OF ODISHA MANMATH KUMAR PANDA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// BALASORE SADAR /149 /2026 ()
410	D-ABLAPL/12984/2026 ABLAPL/5144/2026	STATE OF ODISHA AJIT SWAIN @ AJIT KUMAR SWAIN @ AJU SWAIN VS STATE OF ODISHA	SIDHARTHA DAS VS	// BARGARH /197 /2026 ()
411	D-ABLAPL/12114/2026 ABLAPL/5145/2026	STATE OF ODISHA RATIKANTA PARIDA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// BARKOTE /161 /2026 ()
412	D-ABLAPL/12680/2026 ABLAPL/5146/2026	STATE OF ODISHA PUSPA SWAIN @ PUSPALATA SWAIN VS STATE OF ODISHA	BIJAYANANDA SAMANTARAY VS	// RANPUR /90 /2021 ()